

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 154 of 2012

Dated : 5th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Raj West Power Ltd. ...Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo
Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Mr. R.R. Pathak for R-1
Mr. P.N. Bhandari for R-2 to R-4

ORDER

The issue involved in this Appeal has been raised in Appeal No. 76 of 2012, in which the arguments were heard and the Judgment is Reserved. It is better to await the Judgment.

Post the matter on **09.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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